

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 436
CP/788/ND/2019

IN THE MATTER OF:

Mr. Vishal Kapur & Ors	...	Applicant
Versus		
Napco Bevel Gear Of Inida Ltd & Ors	...	Respondent

Under Section 56-59.

Order delivered on 07.05.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant	: Adv. Angad Mehta
For the Respondent	: Adv. Dhruv Gupta for R-1,5,6,7
For the RoC	: Adv. Jyoti Khurana

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to **02.07.2024**.

Sd/-
DR. SANJEEV RANJAN
MEMBER (TECHNICAL)